

COURT OF THE

.....  
.....

No. ....

July ....., 201..

**Sub:** Submission of Calendar Judgments (Criminal)–re.

**Ref:** No. F.40 (25)(e)-HCT/STT-M/2013/ ....., dated .....  
on the above subject.

**SCHEDULE OF CALENDAR JUDGMENT(S)  
FOR THE MONTH OF ....., 201...**

Name, designation and present place of posting of the Judicial Officer	Judgment (s) delivered in the capacity of	Case number with reference to which Judgment are submitted	Judgment (s) delivered on	Remarks, if any
01	02	03	04	05

**N.B.–** This statement is to be furnished regularly on monthly basis to the Registry of the High Court of Tripura **positively by 10<sup>th</sup> of every subsequent month.**

(Signature of the Judicial Officer)  
..... Tripura : .....